



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original

Application No. 182 of 2003

Applicant(s) Houshikesh Panda Respondent(s) Union of India

Advocate for Applicant(s) M/s. Mathemite Panda Advocate for Respondent(s) Kirtan Chandra Panda

A.K. Mohanty,
Mr. R. K. Panda

NOTES OF THE REGISTRY

1. P.O. for Rs 50/- filed.

Memo may pl. be seen.

To be taken up today.

For Regn pl.

DR
4/4/03

Registration

For Admin on memo

DR
Shankar
04.04.03

DR
4/4/2003

pl.

Bench-

ORDERS OF THE TRIBUNAL

REGISTER

DR
4/4/2003
Registrar

1. ORDER DATED 4-4-2003.

Memo This matter has been taken up today; on being mentioned by the learned Counsel for the Applicant.

Heard learned Counsel for the Applicant Mr. A. K. Bese, Learned Snier Standing Counsel for the Union of India, and Mr. K. C. Mohanty, Learned Government Advocate for the State of Orissa, on whom copies of this Original Application have been

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NOTES OF THE REGISTRY

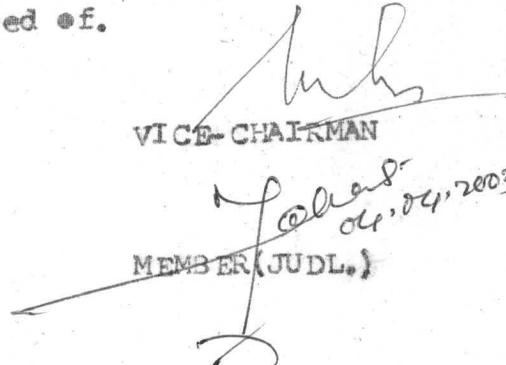
ORDERS OF THE TRIBUNAL

served.

In course of the hearing, learned Counsel for the Applicant has filed a Memorandum seeking withdrawal of this O.A. with liberty to file a fresh Original Application. Having heard the counsel for the parties, the prayer is allowed. This Original Application is hereby permitted to be withdrawn, with liberty to the Applicant to file a fresh application.

This Original Application is, accordingly, disposed of.


VICE-CHAIRMAN


MEMBER (JUDL.)

Calcutta
04/04/2003